

TRIPURA



GAZETTE

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CONTENTS

PART— I— Orders and notifications by the Government of Tripura, the high Court, Government Treasury etc,27-28	PART— III-A— Ordinances promulgated by the Governor of Tripura under the Constitution of India.....Nil
PART—IA—Orders and Notifications by the Government of India, Statutory Notifications of the Election Commission of India and other Election Notifications published for General Information, orders and Notifications which have originally been published in the "Gazette of India" are only re-published.....Nil	PART— IV— Bills introduced in the Tripura Legislative Assembly : Report of Selection Committees presented or to be presented to the Assembly ; and Bills published before introduction in that Assembly.....Nil
PART—IB—Educational Notices.....Nil	PART—V— Acts of the Parliament of India assented to by the President and Ordinance promulgated by the President.....Nil
PART—IC—Awards by the Industrial Tribunal and Concerned Price Index.....Nil	PART—VI— Bills introduced in the Parliament of India, Report of Select Committees presented to Parliament ; and Bills published before introduction in Parliament.....Nil
PART—II— Advertisements, Notices.....21-24	
PART—III— Acts of Tripura Legislature.....Nil	

PART-- I --Orders and Notifications by the Government of Tripura, the High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA
LAW DEPARTMENT
SECRETARIAT :: AGARTALA.

No. F. 2 (8)-LAW/COM/2019/1945-51

Dated, Agartala, the 4th March, 2020.

NOTIFICATION

WHEREAS by a Notification of the Government of Tripura in the Law Department No. F. 2 (8)-LAW/COM/2019/4933 dated 13th December, 2019, the State Government appointed a Commission of inquiry consisting of a single Member, namely, Hon'ble Mr. Justice S. C. Das, Retired Judge of the High Court of Tripura to enquire into the matter of death of Happy Debbarma S/o. Shri Dinesh Debbarma & Smti Rajmala Debbarma of village Juricherra under Kumarghat Sub-division, Unakoti District ;

AND WHEREAS it was specified in the aforesaid Notification that the Commission would complete its inquiry and submit its report alongwith recommendations, if any, to the State Government on or before the 31st day of January, 2020 ;

AND WHEREAS the Commission vide note dated 29.01.2020 communicated to this Department on 31.01.2020 observed that it was not possible for the Commission to complete the inquiry within such a short time and thus the Commission had desired for extension of the term of the Commission of Inquiry for six months more to complete the inquiry ;

AND WHEREAS the State Government, having regard to the circumstances, is satisfied that the term of the Commission is required to be extended for submission of its complete report to the State Government ;

NOW THEREFORE, the State Government hereby extend the term of the Commission for six months with effect from 1st February, 2020 and the Commission shall complete its inquiry within this period and submit report to the State Government with regard to the terms of reference as specified in the Notification No. F. 2(8)-LAW/COM/2019/4933 dated 13th December, 2019.

This Notification shall come into force with effect from 1st February, 2020.

By order of the Governor,

S. L. Dutta
I/C. L. R. & Secretary, Law,
Government of Tripura.

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PART -- II Advertisements and Notices

GOVERNMENT OF TRIPURA
PUBLIC WORKS DEPARTMENT
PRESS NOTICE INVITING E-TENDERS

FORMAT-A

Memo No.F.12(9)/UDD/EW/2016(SHADOW-3)/3978-92 Dated, Agartala, the 24th February, 2020.

1. The **Executive Engineer, Urban Development Department, Sakuntala road, Agartala**, on behalf of the "*Governor of Tripura*" **invites online Percentage/item rate e-tender** from the eligible Central & State public sector undertaking/enterprise and eligible Contractors/Firms/Agencies of appropriate Category registered with PWD/TTAADC/MES/CPWD/Railway/Other State PWD for the following works:

2. NIT No.:12/EE-IV/UDD/EW/2019-20 dated 24/02/2020
3. Name of work: Protection Work of the West Side of Road of Banamalipur Pond
4. Estimated Cost: Rs.36,26,452.11
5. Earnest Money: Rs.73,000.00
6. Bid Fee: Rs.1,000.00
Period of completion: 4(four) Months
7. Last date & time for online Bidding : 26/03/2020 up to 3:00 pm
8. Date & time for online Bid opening: 26/03/2020 at 4.00 pm

Notes :-

1. **All the above - mentioned online activities should be done in the e-procurement portal <https://tripuratenders.gov.in>**
2. **All the above - mentioned date & time are as per server clock date & time of e-procurement portal <https://tripuratenders.gov.in>**

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Executive Engineer
Urban Development Department,
Sakuntala Road, Agartala.

LIST OF IMPORTANT DATES IN CONNECTION WITH THE BID FOR THE WORK.

Name of Work:- protection Work of the West Side of Road of Banamalipur Pond.

1. Completion period for work:	4(four) Months.
2. Date of Publishing of Bid:	
3. Period of downloading of Bidding Documents:	From : 24/02/2020 To: 26/03/2020 up to 3:00 pm
4. Period of Seeking clarification :	From To : On
5. Time and date of Pre-Bid Conference :	at
6. Place of Pre-Bid Conference :	Office of the Executive Engineer, Urban Development Department, Sakuntala road, Agartala.
7. Deadline for online Bidding :	On 26/03/2020 up to 3.00 pm
8. Time and Date of Opening Technical Bid:	On 26/03/2020 at 4.00 pm
9. Time and Date of Opening Price/ Financial Bid:	On 26/03/2020 at 4.00 pm
10. Place of Opening Bids:	Office of the Executive Engineer, Urban Development Department, Sakuntala road, Agartala.
11. Last date of Bid Validity :	On 22/09/2020 up to 3.00 p.m.
12. Officer inviting Bids :	Office of the Executive Engineer, Urban Development Department, Sakuntala road, Agartala.

Notes :-

1. **All the above - mentioned online activities should be done in the e-procurement portal <https://tripuratenders.gov.in>**
2. **All the above - mentioned date & time are as per server clock date & time of e-procurement portal <https://tripuratenders.gov.in>**
3. **Strike out which is not required.**

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Executive Engineer
Urban Development Department,
Sakuntala Road, Agartala.

**INSTRUCTIONS TO BIDDERS (ITB)
FORMING PART OF NIT AND
TO BE POSTED ON e-PROCUREMENT PORTAL**

Memo No.F.12(9)/UDD/EW/2016(SHADOW-3)/3978-92 Dated, Agartala, the 24th February, 2020.

1. The intending bidder must carefully read and accept the terms and conditions of Tripura PWD-6 carefully. Bidder should only submit his bid if he considers himself eligible and he is in possession of all the documents required.
2. Information and Instructions for bidder for e-tendering forming part of bid document and to be posted on e-procurement portal.
3. Eligible bidders shall participate in online bidding only through e-procurement portal <https://tripuratenders.gov.in>. Bidders are allowed to bid 24x7 until the time of Bid closing, with option for Re-Submission, wherein only their latest submitted Bid would be considered for evaluation. The e-procurement portal will not allow any Bidder to attempt bidding, after the scheduled date and time. Submission of hardcopy of bid document physically, is not permitted. If any hardcopy of bid document submitted physically by the bidder then these documents will not be considered & will not be processed for evaluation.
4. Bid shall be uploaded in Single/2(two) bid system by the Tender Inviting Authority (TIA), with all other required details.
5. Bid fee and Earnest Money are to be paid electronically over the online payment facility provided in the e-procurement portal any time after start date of bid submission and before bid submission end date using Net Banking facility by the bidders. Details guidelines for submission of fee & earnest money is given in "Special Instructions to Bidders (SITB)", Section-13.
6. Earnest Money (EM) is equivalent to @2% (two percent) of the Estimated cost put to tender.
7. Earnest Money of all bidders (responsive & non-responsive) including L1 (lowest rate quoting bidder) will automatically be returned back to their bank account once online process of "Award of Contract" (AOC) is completed in e-procurement portal.
8. Amount of Bid Fee is (based on Estimated cost put to tender) upto Rs. 40 lakhs: Rs.1000, above Rs.40 Lakh-upto Rs.150 Lakh:Rs.4000, above Rs.150 Lakh-upto Rs.500 Lakh:Rs.8000 & above Rs.500 Lakh:Rs.10.000.
9. The Bid Fee of Rs.1000.00(Rupees one thousand) only, to be paid electronically over the Online Payment facility, is Non-Refundable and to be deposited to the Government account automatically as revenue.
10. Bid(s) shall be opened through online by the respective Bid openers [minimum 2(two) in numbers as assigned at time of online tender creation] at 4.00 P.M. on 26/03/2020 in the office of the Executive Engineer, Urban Development Department, Sakuntala road, Agartala. If the office happens to be closed on the date of opening of the bids as specified, the bids will be opened on the next working day at the same time and venue.
11. The bid document consisting of plans, specifications, the schedule of quantities of various types of items to be executed and the set of terms and General Conditions of Contract to be complied with and other necessary documents can be seen and downloaded from e-procurement portal <https://tripuratenders.gov.in> at free of cost.

12. To participate in bid, the bidder shall have a valid Class 2/Class 3 Digital Signature Certificate (DSC), obtained from the available vendor as certified by the certifying authorities enlisted by Controller of Certifying Authorities (CCA) at <http://cca.gov.in>.
13. Then the bidder has to register (registration is free of cost) himself in the e-procurement portal mentioned above.
14. After registration, bidder can participate any active tender available in the portal by submitting all required document as mentioned in the tender document.
15. The bidder can quote his bid offer in the following process:
 - (i) For Percentage Rate tender (PWD 7), Bidder shall write his name and quote rate in percentage excess(+)/less(-) in figures only in the Bill of Quantity (BOQ) [downloaded from the e-procurement application <https://tripuratenders.gov.in>] which is in MS-Excel(macro enabled) format and the same saved BOQ should be uploaded to the portal as a part of bid with digital signing.
 - (ii) For Item Rate tender (PWD 8), Bidder shall write his name and quote rate in figures only for each item in the Bill of Quantity (BOQ) [downloaded from the e-procurement application <https://tripuratenders.gov.in>] which is in MS-Excel(macro enabled) format and the same saved BOQ should be uploaded to the portal as a part of bid with digital signing.
16. On opening date, after logging in the portal, the participating bidder can view the bid opening process LIVE online in the portal. After final opening of bids (price/financial bid in case of 2 bid tender), bidder can view the 'BOQ Comparative Chart' generated online & displayed by the system through the e-procurement portal. However, participating bidders and other Bidders may be present physically at the bid opening place at the date & time online Bid opening.
17. Bidder can view & download the softcopy of "Work Order" after Tender Inviting Authority (TIA) completed "Award of Contract" (AOC) process through online in e-procurement portal.
18. For any enquiry related to e-tender, bidder can "Seek Clarification" online through e-procurement portal.
19. Bidder can upload documents [as mentioned in the "Special Instruction to Bidder (SITB)"] in various standard format (jpg/pdf/xis etc.) as desired by the Tender Inviting Authority (TIA) in the portal.

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Executive Engineer,
Urban development Department,
Sukantala Road, Agartala.